## GOVERNMENT OF INDIA ENVIRONMENT, FORESTS AND CLIMATE CHANGE LOK SABHA

UNSTARRED QUESTION NO:4591 ANSWERED ON:21.04.2015 PLASTIC PACKAGING Arunmozhithevan Shri A.

## Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether the National Green Tribunal wants curbs imposed on plastic packaging and will begin hearings in less than a month on a matter that could determine how consumer goods companies do business in India;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

## Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) and (b) The National Green Tribunal (NGT) in an Application observed that plastic multi-layered packaging / pet bottles would be injurious to human health and cause serious environmental hazards. Therefore, restriction has to be placed upon such packaging and generation of municipal plastic waste. It was desired by NGT that the stakeholders may be given an opportunity to express their views before banning these packaging materials. Accordingly, an advertisement was published in the National News Paper. Subsequently, on 08.04.2015, the NGT has desired for written submissions from the stakeholders.

(c) The Plastic Waste (Management and Handling) Rules, 2011 were notified by this Ministry to manage Plastic Waste in the Country. The use of plastic for packaging various commodities, excluding Gutkha, Tobacco and Pan Masala is permitted under these rules.